

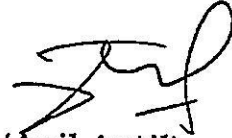
Most Urgent/Out at once

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ): DELHI

CIRCULAR

In compliance of the directions of the Ld. Principal District & Sessions Judge (HQs), Delhi, a copy of letter no. 5610-5622/DHC/Gaz.IB/G-2/SC-Judgment/2025 dated 10.10.2025, along with the copy of Judgment dated 14.08.2025, passed by Hon'ble Supreme Court of India in Criminal Appeal No. 3528-3534 of 2025, titled as "State of Karnataka Vs. Sri Darshan etc.", received from Hon'ble High Court of Delhi, New Delhi has been uploaded on the official website i.e. delhidistrictcourts.nic.in.

Therefore, it is requested to kindly peruse the above said Judgment from the official website for kind information & necessary compliance.


(Anil Antil)

Officer-in Charge, Genl. Branch, (C)
District Judge-15, Central District,
Tis Hazari Courts, Delhi.

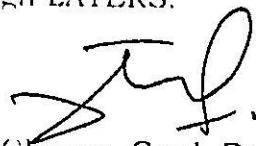
Encls. As above

No. 78530-78650/Genl.(C)/HCS/THC/2025

Dated, Delhi the 11 OCT 2025

Copy to :-

1. All the Ld. Judicial Officers posted in Central District, Tis Hazari Courts, Delhi.
2. PS to the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi for information.
3. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned official to upload the same on the Website of Delhi District Courts.
4. The Director (Academics), Delhi Judicial Academy, Dwarka, New Delhi for information as requested vide letter no. DJA/Dir.(Acad)/2019/4306 dated 06.08.2019.
5. Dealing Assistant, R&I Branch for uploading the same on LAYERS.
6. For uploading the same on Centralized Website through LAYERS.


Officer in Charge, Genl. Branch, (C)
District Judge-15, Central District,
Tis Hazari Courts, Delhi.

Q8872

IN THE HIGH COURT OF DELHI AT NEW DELHI

5610-5622

No. _____/DHC/Gaz.IB/G-2/SC-Judgment/2025

Dated: 10.10.2025

From :

The Registrar General,
High Court of Delhi,
New Delhi.

To

- ✓ 1. The Principal District & Sessions Judge (HQ), Tis Hazari Courts Complex, Delhi.
2. The Principal District & Sessions Judge (New Delhi), Patiala House Courts Complex, New Delhi.
3. The Principal District & Sessions Judge (East), Karkardooma Courts Complex, Delhi.
4. The Principal District & Sessions Judge (North-West), Rohini Courts Complex, Delhi.
5. The Principal District & Sessions Judge (South), Saket Courts Complex, New Delhi.
6. The Principal District & Sessions Judge (North-East), Karkardooma Courts Complex, Delhi.
7. The Principal District & Sessions Judge (North), Rohini Courts Complex, Delhi.
8. The Principal District & Sessions Judge (Shahdara), Karkardooma Courts Complex, Delhi.
9. The Principal District & Sessions Judge (South-West), Dwarka Courts Complex, New Delhi.
10. The Principal District & Sessions Judge (West), Tis Hazari Courts Complex, Delhi.
11. The Principal District & Sessions Judge (South-East), Saket Courts complex, Delhi.
12. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi.
13. The Principal Judge (HQ), Family Courts, Dwarka, New Delhi.

Sub : Judgment dated 14.08.2025 passed by Hon'ble Supreme Court of India in Criminal Appeal No. 3528-3534 of 2025 titled as "State of Karnataka Vs. Sri Darshan etc."

Sir/Madam,

I am directed to request you to download the copy of Judgment dated 14.08.2025 passed by Hon'ble Supreme Court of India in Criminal Appeal No. 3528-3534 of 2025 titled as "State of Karnataka Vs. Sri Darshan etc." from the official website of Supreme Court of India i.e. supremecourtfindia.nic.in and circulate the same amongst all the Judicial Officers working under your respective control for information and necessary compliance.

Yours faithfully,

OIC General Br.
13/10/2025

Pr. D & ST/HQR



(Vinay Sharma)
Deputy Registrar (Gazette-IB)
For Registrar General.